

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF JULY 2021

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	1047	20	72	995
Madras High Court - Commercial Appellate Division	134	41	24	151
Madurai Bench - Commercial Appellate Division	11	0	0	11

JULY 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS (Comm.Div) 8/2021	P1-K.T.V. HEALTH FOOD PRIVATE LIMITED, Director Mr.B.Babu. VS. R1-KALASAKTHI AGRO PRIVATE LIMITED	1.M/S. C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY VS. .K.SHAKESPEARE	-	-
2	Madras High Court	Chennai	CS (Comm.Div) 10/2021	P1 - M/S SURESH INDUSTRIES, PARTNER MR.JITENDRA KUMAR V.SHAH VS. R1 - MR.G.SURESH PROPRIETOR	1. M/S APR ASSOCIATES, VARSHA S VS. 1. M/S V.SIVAKUMAR	21-06-2021	29-04-2021
3	Madras High Court	Chennai	CS (Comm.Div) 9//2021	P1 - PRINCE PIPES AND FITTINGS LIMITED, AUTHORISED SIGNATORY, SHRI B.MURALI VS. R1- M/S CHANAKYA MARKETING, SOLE PROPRIETRIX, MRS. MYTHILI RAGHUNANDAN R-2 MRS.MYTHILI RAGHUNANDAN	1. M/S.T.RAVICHANDRAN 2. D.SAIRAMKUMAR 3. R.KOPPERUMDEVI VS.	-	-
4	Madras High Court	Chennai	CS 199/2021	P1 - S.U.DALHOUSIE PRABU VS. R1 - MYTHIRI MOVIE MAKERS FILM PRODUCTION COMPANY R-2 BUCCHI BABU SANA R-3 SUKUMAR R-4 SAMPATH R-5 VIJAY SETHUPATHI PRODUCTIONS	1. M/S.K.VENKATESWARAN 2. R.THIRUMOORTHY 3. B.ARAVINDAN VS. 1. M/S.NARMADHA SAMPATH 2. K.S.SURESH	-	-
5	Madras High Court	Chennai	Cs (Comm.Div) 11/2021	P1 - A.D.PADMASINGH ISAAC P-2 M/S AACHI MASALA FOODS PVT LTD., DIRECTOR MR.ASHWIN PANDIAN. P-3 M/S HEAVENLY FOODS PVT. LTD, DIRECTOR MRS.SHINY ASHWIN VS. R1 - KARAUKUDI AACHI CATERING	1. M/S C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS.	-	-
6	Madras High Court	Chennai	CS (Comm.Div) 13/2021	P1 - A.D.PADMASINGH ISAAC P-2 M/S AACHI MASALA FOODS PRIVATE LTD, DIRECTOR MR.ASHWIN PANDIAN VS. R1 - MR.PETER SELVARAJ	1. M/S. C.DANIEL, 2. GLADYS DANIEL 3. V.REVATHY VS.	-	-
7	Madras High Court	Chennai	CS (Comm.Div) 14/2021	P1 - ASIA MATCH COMPANY PRIVATE LIMITED VS. R1 - P.SUNDARAM	1. M/S. R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS. 1. M/S.R.PUSHKAR 2. M.NIRMAL KUMAR	-	-
8	Madras High Court	Chennai	CS (Comm.Div) 15/2021	P1 - VISHAL FILM FACTORY, PROPRIETOR, MR.VISHAL KRISHNA, VS. R1 - NAYANISH B.ARAVANDEKAR, R-2 M/S YOU TUBE LLC INDIA,	1. M/S.P.ANBARASAN, 2. A.SURIYA 3. LALITH GAVAS	23-04-2021	22-04-2021

Form 2

List of cases in which e-payment of Court fees was made during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
9	Madras High Court	Chennai	CS (Comm.Div) 16/2021	P1 - M/S AARTHI SCANS PRIVATE LIMITED, DIRECTOR, MR. GOVINDARAJAN V VS. R1 - RT DIAGNOSTICS, MANAGING PARTNER DR.S.THIRUVENKITASWAMY R-2 DR.S.THIRUVENKITASWAMY R-3 T.VIJAY SRINIVAS	1. S.SUBASHINY 2. KARTHIKEYAN.N 3. S.AKASH VS.	08-07-2021	05-07-2021
10	Madras High Court	Chennai	CS (Comm.Div) 17/2021	P1 - RAVI VARMA, POWER OF ATTORNEY AGENT MR.HARI HARA VARMAN. P-2 M/S R.V.EXPORTS LTD., AUTHORIZED SIGNATORY, MR. HARI HARA VARMAN, VS. R1 - OWNERS AND PARTIES INTERESTED VESSEL MV XIN LIAN YUN GANG, REPRESENTED BY HER MASTER.	1. S.VASUDEVAN 2. K.KRISHNASWAMY 3. R.VETRIVEL VS. 1. M/S.K.BIJAI SUNDAR 2. DR.R.SUNITHA SUNDAR	-	-
11	Madras High Court	Chennai	CS (Comm.Div) 19/2021	P1 - NURECA LIMITED. VS. R1 - M/S THAKER BROTHERS	1. M/S.R.SATHISH KUMAR 2. RAJA PANNIR SELVAM 3. PRACHI JAIN VS.	08-07-2021	07-07-2021
12	Madras High Court	Chennai	CS (comm.Div) 21/2021	P1 - M/S APEX LABORATORIES PVT.LTD., AUTHORISED SIGNATORY, D.JUDE F.L.S. DURAI PANDIAN VS. R1 - VINGESH PHARMA R2 - MIDDLE MIST PHARMACUETICALS PVT LTD.	1. R.SATHISH KUMAR VS, M/S H.ARIF ALI	07-07-2021	07-07-2021
13	Madras High Court	Chennai	CS (Comm.Div) 22/2021	P1 - MRS.PREETHI P2 - KOSMOS GLOBAL A PROPRIETARY CONCERN., PROPRIETOR MR. PIYUSH JAIN, VS. R1 - MR.SURESH R.JAIN	1.M/S N.NITHIANANDAM 2. DEVI N 3. A.JAYARAMAN	-	-
14	Madras High Court	Chennai	CS (Comm.Div) 25/2021	P1 - M/S APEX LABORATORIES PVT.LTD., AUTHORISED SIGNATORY D.JUDE F.L.S.DURAI PANDIAN VS. R1 - M/S ELDER PROJECTS LIMITED	1. R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA	09-07-2021	09-07-2021
15	Madras High Court	Chennai	CS (Comm.Div) 24/2021	P1 - DR.C.K.NANDAGOPALAN VS. R1 - M/S DIABLISS CONSUMER PRODUCTS PVT LTD., R2 - MR.RAMANATHAN VEERAPPAN R3 - MS.SIVAKAMI RAMANATHAN R4 - DR.V.RAJALAKSHMI R5 - MS.SWETHA SATYA NENI R6 - MR.SHIV VALLABHANENI	1. M/S VARAM LEGAL 2. A.RAM KUMAR VS. M/S S.RAMASUBRAMANIAM AND ASSOCIATES	22-07-2021	28-06-2021

Form 2

List of cases in which e-payment of Court fees was made during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
16	Madras High Court	Chennai	CS (Comm.Div) 23/2021	P1 - M/S TRACTORS AND FARM EQUIPMENT LTD VS. R1 - N.DEEPAK	M/S RAMASUBRAMANIAM AND ASSOCIATES	29-06-2021	28-06-2021
17	Madras High Court	Chennai	CS (Comm.Div) 26/2021	P1. TATTVA HOME HEALTHCARE PRIVATE LTD.,AUTHORISED REPRESENTATIVE MR. MANDEEP SINGH VS. R1. POOJA SRINIVASARAJA	M/S.KRIA LAW VS.	-	-
18	Madras High Court	Chennai	CS (Comm.Div) 27/2021	P1. MADDOCK FILMS PVT LTD., AUTHORISED SIGNATORY MR. KAMLESH JAIN VS. R1. BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED. And 39OTHERS	1. M/S ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	-	-
19	Madras High Court	Chennai	CS (Comm.Div) 28/2021	P1. AMARAVATHI RESTAURANTS PRIVATE LIMITED, REP. BY ITS CHIEF FINANCIAL OFFICER, MR. D.RAM REDDY. VS. R1. KARAKUDI CHETTINAD MESS	1. ARUN C.MOHAN	-	-
20	Madras High Court	Chennai	CS (Comm.Div) 29/2021	P1. AMARAVATHI RESTAURANTS PRIVATE LIMITED, REP. BY ITS CHIEF FINACIAL OFFICER, MR.D.RAMI REDDY VS. R1. KARAIKUDI CHETTINADU MESS,	1. ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	-	-

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JULY 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit	764

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 754/2012	P1 - M/S. SAINT GOBAIN GLASS FRANCE, Power Agent T.Bhaskaran P-2 M/S SANIT GOBAIN GLASS (INDIA) LTD. VS. R1 - M/S CSG HOLDING COMPANY LTD.,	1. M/S.JACOB KURIAN 2. MADHAN BABU 3. NARAYAN PRASAD VS. 1. M/S. UMA SHANKAR 2. GOPAL TRIVEDI 3. R. UDAYA KUMAR	27-11-2012	01-07-2021
2	Madras High Court	Chennai	CS 945/2017	P1 - IL & FS FINANCIAL SERVICES LTD VS. R1 - M/S IND BARATH POWER GENCOM & 3 OTHERS	1. M/S.MENON 2. KARTHIK 3. MUKUNDAN VS. 1.M/S.V.VISWANATHAN 2. M/S.R.S.PANDIYARAJ 3.M/S.AAV PARTNERS 4. M/S.SHREE LAW SERVICES	11-12-2017	01-07-2021
3	Madras High Court	Chennai	CS 950/2017	P1 - M/S IL & FS FINANCIAL SERVICES Ltd VS. R1 - M/S.IND BARATH THERMAL POWER Ltd. R-2. M/S. IND BARATH POWER INFRA Ltd., & 4 OTHERS	1. M/S.MENON 2. KARTHIK 3. MUKUNDAN VS. 1. M/S.AAV PARTNERS 2. M/S.ANIRUDH KRISHNAN 3. M/S.ADITHYA REDDY	14-11-2017	01-07-2021
4	Madras High Court	Chennai	CS 964/2017	P1 - K.MEENAKSHI VS. R1 - S.PADMAPRIYA R2 - P.RAMESH,	1. M/S AIYAR & DOLIA 2. V.P.MOHAMMED MOIN 3. K.P.HEMANTH KUMAR VS. 1. M/S.S.A.AKBAR 2. M.AJAYKUMAR	18-12-2017	01-07-2021
5	Madras High Court	Chennai	CS 140/2019	P1 - NAPC LTD VS. R1 - THE EXECUTIVE DIRECTOR Tamil nadu Road Infrastructure Development Corporation R-2 THE ENGINEER Tamil Nadu Road Infrastructure Development Corporation	1. M/S.ANIRUDH KRISHNAN 2. ADARSH SUBRAMANIAN 3. SHIVA K. VS. 1. M/S.D.BALARAMAN 2. G.RAMANUJAM 3. B.SUDARSHAN	14-02-2019	01-07-2021
6	Madras High Court	Chennai	CS 607/2019	P1 - M/S.E.SHANKAR VS. R1 - K.NATARAJAN	1. M/S.R.JAYAPRAKASH 2. R.S.MAITREYA 3. C.KANNUCHAMY VS. 1. M/S.S.RAJENDRAKUMAR 2. A.M.AMUTHA GANESH 3. E.REKHA	16-10-2019	01-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
7	Madras High Court	Chennai	CS 664/2019	P1 - MS.ETRENTY DEVELOPERS PRIVATE LIMITED, REPRESENTED HEREIN BY MR.AVINASH PRABHU, AUTHORISED SIGNATROY AND DIRECTOR VS. R1 - MR.V.V.VENKATESH R-2 DR. UMA RAMESH	1. M/S.A.GUNASEELAN 2. K.RAM KUMAR VS. 1. M/S.M.SRIDHAR 2. M/S.R.PARTHASARATHY	20-11-2019	01-07-2021
8	Madras High Court	Chennai	CS 755/2018	P1 - PRADEEP STAINLESS INDIA PVT LTD, Rep by its Director, VS. R1 - JB ENTERPRISES Rep.by Partner V.Jaikumar R-2 V. JAIKUMAR	1. M/S.RAJASEKARAN R 2. S. BALACHANDRAN 3. M.R. GOKUL KRISHNAN VS. 1. M/S.N.P.VIJAY KUMAR 2. MR.PALANIMUTHU	09-11-2018	02-07-2021
9	Madras High Court	Chennai	CS 298/2018	P1 - PRADEEP STAINLESS INDIA PVT. Ltd., rep.by its Director Mr.Darshan Jain VS. R1 - M/S.JB ENTERPRISES	1. M/S.SUBHANG NAIR 2. K.M.D.MUHILAN 3. PAVITRA VENKATESWARAN VS. 1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP	27-04-2018	02-07-2021
10	Madras High Court	Chennai	CS 366/2016	P1 - M/S.R.K.M.POWERGEN PRIVATE LTD, rep. by J Mohan (GM Planning) VS. R1 - JAI BALAJI INDUSTRIES LTD., rep. by its Managing Director,	1. M/S.S.RAMACHANDRAN 2. T.SUDHANRAJ VS. 1. M/S.K.V.SHANMUGANATHAN 2. V.VAJAYANTHIMALA 3. R.M.D.NAZARULLAH	29-06-2016	02-07-2021
11	Madras High Court	Chennai	CS 23/2015	P1 - WIPRO ENTERPRISES LTD. VS. R1 - ZYDUS WELLNESS PRODUCTS R2 - CANDICO (I) LTD. R3. NEW NAATHAN STORE	1. M/S.GLADYS DANIEL 2. S.BHUVANESWARI VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	08-01-2015	05-07-2021
12	Madras High Court	Chennai	CS 459/2016	P1 - MILLENNIUM DETERGENTS & ChemicalsRep by POA T.R.Bhaskar VS. R1 - M/S.SAUNDARYA ASSOCIATES Rep.by its M/D. M.Karunanidhi, R2 - M.KARUNANIDHI & 3 OTHERS	1. M/S.B.CHANDRASEKARAN 2. RAJKISHORE BHAGWATSARAN VS. 1. M/S.RAMALINGAM & ASSO 2. M/S.S.P.PRABAKARAN	21-07-2016	06-07-2021

Form 5**List of cases in which Case Management Hearing was held during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
13	Madras High Court	Chennai	CS 444/2019	P1 - D.R.RAANKA BRO, Rep.by its Partner Kapil Ranka VS. R1 - OM PRAKASH	1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN VS. 1. M/S.N.KARTHIKEYAN 2. A.K.RAJARAMAN 3. B.KARTHIK	19-07-2019	06-07-2021
14	Madras High Court	Chennai	CS 593/2019	P1 - P.JESYGAA VS. R1 - S.JOHNJANNIMAX Propr. M/s.Shalom Studio, R-2 S.NANTHA GOPAL Propr., Madras Enterprises, & 3 OTHERS	1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. S.PRAKASH	01-10-2019	06-07-2021
15	Madras High Court	Chennai	CS 565/2019	P1 - GLOBAL CONUSMER PRODUCTS PRIVATE LIMITED Rep by Executive Vice President Kamal Kumar Agarwal VS. R1 - GOLDEN CHOCOLATES PVT.LTD. Rep by M.D	1. M/S.PERUMBULAVIL RADHA KRISHNAN 2. S.P.VIJAYARAGAVAN 3. AMINA S. VS. DEVI.N	20-09-2019	28-07-2021
16	Madras High Court	Chennai	CS 738/2002	P1 - S.RAJABATHAR (DECD.) Rep by HIS P/A., T.SRIDHAR P-2 ARUNA SRIKANTH P-3 SHANTHA RAJABATHER VS. R1 - THE MADRAS PURASAWALAKM HINDU JANOPAKARA SASWATHAM NIDHI LTD. Rep by its COMMISSIONER. R2 - SRI RAJA AND CO., AUCTIONEERS.	1. M/S.K.V.MANAVALAN 2. BIJESH THOMAS 3. L.PADMAVATHY VS. MR.M.DEVARAJ	24-10-2002	07-07-2021
17	Madras High Court	Chennai	CS 235/2012	P1 - INDOWIND ENERGY LIMITED REP. BY ITS COMPANY SECRETARY MR.S.DIRAVIAM VS. R1 - M/S. VAATA SMART LIMITED, REP.BY ITS WHOLE TIME DIRECTOR, MR.V.R.RAGHUNATHAN,	1. M/S.K.MOORTHY 2. S.R.SUNDAR VS. 1. M/S.S.K.SRINIVASAN 2. K.HARISH	09-04-2012	07-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
18	Madras High Court	Chennai	CS 565/2012	P1 - STATE BANK OF INDIA STRESSED ASSETS MANAGEMENT BRANCH Rep by its Chief Manager VS. R1 - THE ORIENTAL INSURANCE COMPANY LTD., R-2 THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD., R-3 M/S. PARAMOUNT AIRWAYS PVT.LTD Rep by its Official Liquidator	M/S.K.MOHANDAS VS. 1. M/S.M.B.GOPALAN 2. M/S.S.R.SUNDAR 3. M/S. M.B.GOPALAN ASSO	27/082012	07-07-2021
19	Madras High Court	Chennai	CS 329/2014	P1 - M/S.SUN TV NETWORK LTD., Rep by its AUTHORISED SIGNATORY, MR.M.JOTHI BASU VS. R1 - M/S.SUPER GOOD FILMS PRIVATE LIMITED, REP. BY ITS MANAGING DIRECTOR, MR.R.B.CHOWDARY, R-2 M/S.UNITED INDIA EXPORTERS Rep by its PARTNER, MR.MOHAMMED YAHIYA & 2 OTHERS	1. MS.M.SNEHA 2. P.SURESH BABU 3. M.A.VIMAL MOHAN VS. 1. M/S.M.A.KALAM, 2. M/S.M.SOPHIA 3. S.JEEVANANDHAM	13-05-2014	07-07-2021
20	Madras High Court	Chennai	CS 340/2014	P1 - M/S.SUN TV NETWORK LTD. Rep by its AUT.SIGN. M.JOTHI BASU VS. R1 - M/S.MAGIC FRAMES Rep by its PARTNERS R.RADHIKAA SARATHKUMAR R-2 VENDHAR TV, Rep by its DIRECTORS RAVI PACHAMUTHU SATHYANARAYANA PACHAMUTHU	1. M/S.M.SNEHA 2. M.A.VIMAL MOHAN VS. 1. M/S.HARISHANKAR MANI 2. KUMARPAL R.CHOPRA 3. M/S.G.RAJAN	26-05-2014	07-07-2021
21	Madras High Court	Chennai	CS 960/2015	P1 - MAHESH B.GOR AND ANOTHER P-2 S.KAMAKOTTI REP. BY its POA MR.MAHESH VS. R1 - FAIRDEAL SUPPLIES LIMITED Rep by its MANAGING DIRECTOR	1. M/S.SIVALINGA KESAVAN 2. Y.RAJEEVI 3. D.MURUGAN VS. 1. M/S.K.VASUKI 2. J.KUMARAN	17-12-2015	07-07-2021
22	Madras High Court	Chennai	CS 295/2012	P1 - BANK OF INDIA, Rep by its ASST.GENERAL MANAGER. VS. R1 - ORIENTAL INSURANCE COMPANY LIMITED R-2 PARAMOUNT AIRWAYS PRIVATE LTD	1. M/S.ANAND SAMY & DHRUVA VS. 1. M/S.M.B.GOPALAN 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	24-04-2012	08-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
23	Madras High Court	Chennai	CS 849/2014	P1 - M/S.RAMANIYAM REAL ESTATES PVT LTD VS. R1 - M/S.SPENCERS RETAIL LIMITED, Rep by its AUTHORISED SIGNATORY	1. M/S.S.SUNDARESAN 2. S.FRANCIS ASHOK 3. T.YASMIN VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	19-12-2014	08-07-2021
24	Madras High Court	Chennai	CS 150/2015	P1 - M/S.GUPTA ENTERPRISES, Rep by its MANAGING PARTNER SHRI.M.MOHANA GUPTA P-2 M/S.QINGDAO JIFA IMP. & EXP.CO.LTD Rep by its POWER AGENT MR.M.KRISHNA KISHORE VS. R1 - M/S.UNITED INDIA INSURANCE CO.LTD, Rep by its DIVISIONAL MANAGER.	1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY VS. 1. M/S.NAGESWARAN AND AMP NARICHANIA	26-02-2015	08-07-2021
25	Madras High Court	Chennai	CS 148/2015	P1 - M/S.GUPTA HAIR PRODUCTS (P) Rep by its Chairman & MANAGING DIRECTOR, SHRI.M.MOHANA GUPTA. P2 - M/S.QINGDAO JIFA IMP. & EXP. CO LTD., Rep by its POWER AGENT MR.M.KRISHNA KISHORE. VS. R1 - M/S.UNITED INDIA INSURANCE CO. LTD, EP. BY ITS DIVISIONAL MANAGER	1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY VS. 1. M/S.NAGESWARA AND AMP NARICHANIA	26-02-2015	08-07-2021
26	Madras High Court	Chennai	CS 192/2015	P1 - M/S.PURAVANKARA PROJECTS LTD VS. R1 - M/S.PURVAMITHRA DEVELOPERS PVT LTD	1. M/S.R.SATHISH KUMAR 2. R.CHANDRASUDAN 3. G.RAMJI VS. 1. M/S.SRI&SHANKAR ASSOCIATES 2 R.UMASHANKAR 3. M.SRIDEVI	12-03-2015	08-07-2021
27	Madras High Court	Chennai	CS 637/2009	P1 - INTEGRATED FINANCE COMPANY LTD, REP. BY ITS LAW OFFICER MR.R.VIGNESHWARAN VS. R1 - KASTHURI RENGA RAMANUJAM COTTON MILLS (P) LTD., REP. BY ITS DIRECTORS, R2 - KASTHURI RENGA RAMANUJAM (DECEASED) DIRECTOR, & 5 OTHERS	1. M/S.VIJAYALAKSHMI RAJAGOPAL VS. 1. M/S.SARVABHAUMAN ASSOCIATES 2. S.MUKUNTH	27-07-2009	12-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
28	Madras High Court	Chennai	CS 61/2012	P1 - M/S.SRI MAHALAKSHMI METAL AND amp SCRAP PROCESSION PVT. LTD., REP. BY ITS DIRECTOR MR.ARUN SHARMA VS. R1 - MR.K.ANAND CHAKRAVARTHY R2 - DR.KANDASAMY & 3 OTHERS	1. M/S.MENON KARTHIK, 2. MUKUNDAN VS. 1. M/S.S.XAVIER FELIX 2. F.JESCINTHA SHEELA 3. M.AVOODAIAPPAN	06-02-2012	12-07-2021
29	Madras High Court	Chennai	CS 742/2018	P1 - TTK PRESTIGE LIMITED, REP BY ITS Authorized Signatory, Mr. G. Ramesh Babu. VS. R1 - ANNAS PRESTIGE HOME SHOPPE R2 - ANNAS PRESTIGE HOME SHOPPE	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. DEFENDANTS SET EXPARTE ON 8/10/2020	31-10-2018	12-07-2021
30	Madras High Court	Chennai	CS 440/2014	P1 - V.N.VARADHARAJAN VS. R1 - GOVERNMENT OF TAMILNADU HIGHWAYS DEPARTMENT, REP. BY THE SUPERINTENDING ENGINEER,	1. M/S.K.V.SUBRAMANIAN ASSO VS. 1. MR.UDHAYAKUMAR	10-07-2014	13-07-2021
31	Madras High Court	Chennai	CS 404/2019	P1 - T.RATHINESWAMY VS. R1 - NELSON VENKATESAN R2 - POTENTIAL STUDIOS LLP, Rep.by Mang.Partner,	1. M/S.M.PURUSHOTHAMAN 2. N.ANDAL SRI SHANKARI VS. 1. M/S.DEEPIKA MURALI 2. KARTHIK SUNDARAM 3.ASWINI S.	03-07-2019	28-07-2021
32	Madras High Court	Chennai	CS 644/2019	P1 - APOLLO HOSPITALS ENTERPRISE LTD, Rep.by its Directors, VS. R1 - DR.PARAS JAIN R2 - SANGEETA JAIN & 6 OTHERS	1. M/S.VINEET SUBRAMANI VS. 1. M/S.S.KAUSHIK RAMASWAMY 2. ABHAY MANI TRIPATHI 3. ABISHEK MURTHY	07-11-2019	14-07-2021
33	Madras High Court	Chennai	CS 687/2017	P1 - ASHIQUE EXPORTS PVT.LTD., Rep by its Manager Mr.Biju Sukumaran VS. R1 - KOYENCO SOAPS AND DETERGENTS Pvt.Ltd., Rep.by Managing Director, R2 - KOYENCO CONSUMER PRODUCTS Pvt.Ltd., Rep.by Managing Director,	1. M/S.PERUMBULAVIL RADHAKRISHNAN 2. S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	05-09-2017	16-07-2021
34	Madras High Court	Chennai	CS 409/2019	P1 - SAINT-GOBAIN GLASS FRANCE VS. R1 - HARSHA EXITO ENGINEERING (P) LTD	1. M/S.SANJEEV KUMAR TIWARI 2. SAURABH ANAND 3. B.PRASHANT KUMAR VS. 1. M/S.K.BALASARAVANAN 2. K.KOTHANDAN	04-07-2019	16-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
35	Madras High Court	Chennai	CS 534/2019	P1 – V.V.RAMANI VS. R1 - RAJARAM P.	1. M/S.R.RAMAN LAAL 2. S.SELVARAJ 3. P.LAKSHMIKANTHAN VS. 1. M/S.G.THANGAVEL 2. K.SELVAKUMAR 3. G.RAJA	10-09-2019	16-07-2021
36	Madras High Court	Chennai	CS 412/2020	P1 - VEERAMANI KANNAN, Rep by its P.O.A Sridhar Subbarayan, VS. R1 - M/S SUPER AUDIO (MADRAS) PVT LTD., Rep by its Director Navin N.Daswani,	M/S.K.RATHINAVEL VS. 1. M/S.U.VINAY METHA 2. U.VIJAY METHA 3. I.ZURIYATH FATHIMA	22-12-2020	16-07-2021
37	Madras High Court	Chennai	CS 734/2009	P1 - M/S.PYRAMID SAIMIRA PRODUCTION LTD., Rep by its DIRECTOR N.NARAYANAN, VS. R1 - M/S.SREE RAAM FILMS PVT LTD., REP. BY ITS M.D., ARJUN,	MR.A.CHIDAMBARAM VS. 1. M/S.R.PRASAD 2. D.NAGESH BABU 3. R.RAMESH	24-08-2009	19-07-2021
38	Madras High Court	Chennai	CS 133/2019	P1 - RAMANAN BALAGANGATHARAN VS. R1 - RISE EAST ENTERTAINMENT PVT LTD	1. M/S. RAJESH RAMANATHAN VS. 1. M/S.WARAON & SAI RAMS 2. D.SARASWATHY	12-02-2019	19-07-2021
39	Madras High Court	Chennai	CS 759/2010	P1 - M/S.SYNERGY SHIPPING PVT LTD., Rep by its BRANCH MANAGER G.R.KRISHNAMURTHI, VS. R1 -M/S.OWNERS AND PARTIES INTERESTED IN THE VESSEL M.V.ANUSHREE FAME, REP. BY ITS MASTER	1. M/S.K.BIJAI SUNDAR 2. R.SUNITHA SUNDAR 3. K.S.RAMAMOORTHY VS. 1. M/S.S.RAGHUNATHAN 2. C.J.SHYAMALA 3. S.ARUNKUMAR	26-08-2010	22-07-2021
40	Madras High Court	Chennai	CS 131/2015	P1 - MR.A.D.PADMASINGH ISAAC P2 - M/S.AACHI MASALA FOODS (P) LTD, Rep by its DIRECTOR MR.ASHWIN PANDIAN VS. R1 - M/S.SRUTHIS FOOD PRODUCTS	1. M/S.C.DANIEL 2. GLADYS DANIE VS. 1. M/S.RAJESH RAMANATHAN 2. S.SRI RAMAN 3. S.DIWAKAR	23-02-2015	20-07-2021
41	Madras High Court	Chennai	CS 374/2017	P1 – G.R.APPARAJ P2 – N.RAJASEKARAN and 18 other VS. R1 – C.R.KASTURI R2 - SARAYPOU BASANTH & 3 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. SURESH SAMPATH VS. 1. M/S B.A.PRAKASH 2. S.SAMIRAJA 3. MR.P.S.AMALRAJ	02-05-2017	20-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
42	Madras High Court	Chennai	CS 423/2019	P1 - M/S. MAVIS SATCOM LIMITED AND ANOTHER Rep.by its M/D. M.Palanivelu, P2 - M/S.JAZZ CINEMAS PVT.LTD., Rep by its Director K.Karthikeyan, P3 - M/S.JAZZ CINEMAS PVT.LTD., Director K.Karthikeyan, VS. R1 - M/S. NETFLIX INC., Rep by itsManager, Shaseen Sayani, R2 - ARKA MEDIA WORKS PVT.LTD., Rep by its Director Devineni Shrinivas Sai Prasad,	1. M/S. K. V. BABU VS. 1. M/S.R.PARTHASARTHY 2. RAHUL BALAJI 3. B.MADHAN BABU	12-07-2019	20-07-2021
43	Madras High Court	Chennai	CS 444/2017	P1 – M/S.THIRUVANNAMALAI POTHYS Propr. K.Sekar, VS. R1 - THE UNITED INDIA INSURANCE CO LTD R2 - UNITED INDIA INSURANCE COMPANY Ltd. R3 - THE BANK OF BARODA	1. M/S.M.SANTHANARAMAN 2. M.R.SIVAKUMAR VS. 1. M/S.NAGESWARAN & NARICHANIA 2. M/S.P.V.RAMACHANDRAN 3. V.SUNDARARAMAN	14-06-2017	26-07-2021
44	Madras High Court	Chennai	CS 601/2018	P1 - M/S RV MEDIA SOLUTIONS., Rep by its Partner M.Ravindran VS. R1 – M.S.SHARAVANAN R2 - MR. C.J. JAYAKUMAR	1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS. 1. M/S.OM SAI RAM AND LEGAL CONSULTANTS (CAVEATOR) 2. M/S.AHMAD ASSOCIATES 3. M.SUJATHA	27-08-2018	26-07-2021
45	Madras High Court	Chennai	CS 820/2014	P1 - M/S.KOYYAH SONS PTE LIMITED Rep by its MANAGING DIRECTOR, A.MOHAMED MALICK, VS. R1 - M/S.VARADHA STEELS PVT LTD R2 - RADHA INDUSTRIES PVT LTD	1. M/S.A.ABDUL RAHIM 2. M.SIVAVARTHANAN 3. V.S.GHOUSI BANU VS. 1. M/S.NAZIRUDEEN 2. P.HARIBABU 3. P.BHUVANESWARI	-	27-07-2021
46	Madras High Court	Chennai	CS 427/2015	P1 - HINDUSTAN UNIELVER LTD, Rep.by its Asst.Legal Counsel. VS. R1 - ROOPA INDUSTRIES R2 - NEW HINDUSTAN PETRO CHEMICALS	1. M/S.SATISH PARASARAN 2. R.PARTHASARATHY 3. RAHUL BALAJI VS. 1. S.SARAVANAN 2. D.UDHAYASURIYAN 3. K.SANTHOSHKUMARI	01-06-2015	27-07-2021

Form 5

List of cases in which Case Management Hearing was held during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
47	Madras High Court	Chennai	CS 635/2019	P1 – K.GIRIBALAN P2 - RADHA GIRIBALAN VS. R1 - M/S.WALDEMAR LINK INDIA PVT.LTD. Rep.by Aravindan	1. M/S.S.GOPALAKRISHNAN 2. G.VENKATESWARAN 3. S.JEROME VS. 1. M/S.V.SANKARANARAYANAN 2. P.V.SABARIDAS 3. N.SENTHIL KUMAR	01-11-2019	27-07-2021
48	Madras High Court	Chennai	CS 535/2013	P1 - M/S. WALDEMAR LINK GMBH AND CO. P2 - M/S. WALDEMAR LINK INDIA P.LTD, R1 – HOSPITAL EQUIPMENT CORPORATION. R2 – K.GIRIBALAN R3 – RADHA GIRIBALAN	1. J.SIVANANDARAAJ 2.V.SANKARANARAYANNA VS. 1. M/S.S.GOPALAKRISHNAN 2. S.JEROME 3. P.ANANDA RAO	06-08-2013	27-07-2021
49	Madras High Court	Chennai	CS 851/2018	P1 – R.KOTHANDARAMAN, VS. R1 - AASIF BIRIYANI PVT.LTD. R2 - C. Y. AASIFE AHAMED,	1. M/S.V.MANISEKARAN 2. J. JANARTHANAN 3. S. BALASUBRAMANIAN VS. 1. M/S.G.VEERAPATHIRAN 2. M.SOPHIA 3. V.DEVISRI	11-12-2018	28-07-2021
50	Madras High Court	Chennai	CS 340/2020	P1 - M/S.KALEESUWARI REFINERY PRIVATE LIMITED., Rep by itsManager (Legal) Mr.A.Saravanan VS. R1 - M/S.SST AGENCIES	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS. 1. M/S.D.GOPAL 2. S.ANANTH 3. P.RAJATHI	01-12-2020	28-07-2021
51	Madras High Court	Chennai	CS 614/1998	P1-APEX LABORATORIES PVT. LTD VS. R1-APEX FORMULATIONS PVT.LTD	1.MR.R.SATHISHKUMAR VS. 1.M/S.BRINDA MOHAN 2.K.MUGUNTHAN 3.S.DIWAKAR	-	28-07-2021
52	Madras High Court	Chennai	CS 651/2008	P1-M/S.DR JRK SIDDHA RESEARCH AND PHARMACEUTICALS P LTD VS. R1-M/S SANJEEVI PHARMA	1.M/S. APR ASSOCIATES 2.MS SB NIRMALATHA VS. 1.M/S T.S.GOPALAN AND CO 2.R.SATHISH KUMAR	04-07-2008	29-07-2021
53	Madras High Court	Chennai	CS 292/2017	P1-M/S.TEXTAINER EQUIPMENT Management Limited, VS. R1-M/S.CARAVEL LOGISTICS PVT.LTD. R-2 SAJU CHACKO Managing Director of M/s.Caravel Logistics Pvt. Ltd.	1.M/S.AAV PARTNERS VS. 1.M/S.ABITHA BANU	17-04-2017	29-07-2021

Form 5**List of cases in which Case Management Hearing was held during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
54	Madras High Court	Chennai	CS 352/2019	P1-M/S.PALEPU PHARMA PVT LTD VS. R1-THIRUVANNAMALAI DISTRICT CONSUMER CO OPERATIVE SOCIETY WHOLESALE STORE LIMITED	1.M/S.M.V.SWAROOP 2.H.S. HREDAI 3.V. PRASHANTH KIRAN VS. 1.M/S.S.SENTHILNATHAN 2.L.P.SHANMUGASUNDARAM 3.V.KIRUBALANI	07-06-2019	29-07-2021
55	Madras High Court	Chennai	CS 381/2019	P1-BHARANI PICTURES PRIVATE LIMITED VS. R1-SRI VENKATESWARABAKTHI CHANNEL	1.M/S.PL.NARAYANAN 2.R. VIGNESHKUMAR 3.S. JERALD LENIN VS. 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	25-06-2019	29-07-2021
56	Madras High Court	Chennai	CS.607/2019	P1. M/S.E.SHANKAR VS. R1. K.NATARAJAN	1. M/S.R.JAYAPRAKASH 2. R.S.MAITREYA 3. C.KANNUCHAMY VS. 1. M/S.S.RAJENDRAKUMAR 2. A.M.AMUTHA GANESH- 3. E.REKHA	16-10-2019	29-07-2021
57	Madras High Court	Chennai	CS.366/2016	P1. M/S.R.K.M.POWERGEN PRIVATE VS. R1. JAI BALAJI INDUSTRIES LTD.,	1. M/S.S.RAMACHANDRAN 32 T.SUDHANRAJ VS. 1. M/S.K.V.SHANMUGANATHAN 2. V.VAIJAYANTHIMALA 3. R.M.D.NAZARULLAH	29-06-2016	30-07-2021

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 771/1999	P1 - HITESH JABAK AND S. R1 – KISHENDAS CHABRA & CO., AND 3 OTHERS	1. MR.P.V.SAJIR KUMAR 2. M/S.M.VIDYA VS. 1. M/S. UMASANKAR 2. M/S. PL. NARAYANAN	-	-	01-07-2021	-	Dismissed	-	-	-
2	Madras High Court	Chennai	CS 103/2014	P1 - M/S.SUN TV NETWORK LTD. VS. R1 - M/S. USHAKIRON MOVIES R2 - ETV NETWORK R3 - M/S. SREE LAKSHMI PRASANNA,	1. M/S. B.K. GIRISH NEELAKANTAN 2. P. SURESH BABU 3. M.A. VIMAL MOHAN VS. 1.M/S.N.A.K.SARMA 2. N.NITHIANANDAM 3. M/S.K.RAVINDRANATH	12-02-2014	-	01-07-2021	-	Dismissed	-	-	-
3	Madras High Court	Chennai	CS 733/2018	P1 - FLINTO LEARNING SOLUTIONS PRIVATE LIMITED, VS. R1 - IMAGISMART SOLUTIONS PVT LTD R2 - GOOGLE INDIA PVT LTD R3 - GOOGLE LLC	1. M/S.R.SATHISH KUMAR 2. R.GOPIKA 3. ROSHNI PARAKH VS. 1. M/S.CHRISTOPHER MANOHARAN 2. R.S.DIWAAGAR 3. AISHWARYA RUKMANI KRISH K.	30-10-2018	-	01-07-2021	-	Dismissed as withdrawal	-	-	-
4	Madras High Court	Chennai	CS 734/2018	P1 - FLINTO LEARNING SOLUTIONS PRIVATE LIMITED, VS. R1 - FUNFINITY LEARNING SOLUTIONS PVT LTD R2 - GOOGLE INDIA PVT LTD R3 - GOOGLE LLC	1. M/S.R.SATHISH KUMAR 2. R.GOPIKA 3. ROSHNI PARAKH VS. 1. M/S.CHRISTOPHER MANOHARAN 2. R.S.DIWAAGAR 3. R.ANISH KUMAR	30-10-2018	-	01-07-2021	-	Dismissed as withdrawal	-	-	-
5	Madras High Court	Chennai	CS 736/2018	P1 - FLINTO LEARNING SOLUTION PRIVATE LIMITED, VS. R1 - METIS LEARNING SOLUTIONS PVT LTD R-2 GOOGLE INDIA PVT LTD R-3 GOOGLE LLC	1. M/S.R.SATHISH KUMAR 2. R.GOPIKA 3. ROSHNI PARAKH VS. 1. M/S.PUSHPA MENON 2. AISHWARYA RUKMANI KRISH K 3. M/S.LEELA & CO.	30-10-2018	-	01-07-2021	-	Dismissed as withdrawal	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	Madras High Court	Chennai	CS 871/2018	P1 - FLINTO LEARNING SOLUTIONS PVT LTD VS. R1 - BRAINBEES SOLUTIONS PVT LTD R2 - GOOGLE INDIA PVT LTD R3 - GOOGLE LLC	1. M/S.R.SATHISH KUMAR 2. R.GOPIKA 3.ROSHNI PARAKH VS. 1. M/S.LEELA & CO. 2. M/S.BHARADWAJA RAMASUBRAMANIAM R. 3. M/S.KARTHIKEYAN N.	18-12-2018	-	01-07-2021	-	Dismissed as withdrawal	-	-	-
7	Madras High Court	Chennai	CS 463/2016	P1 - M/S.ST.JOHN FREIGHT SYSTEMS VS. R1 - L.A.FERNANDO	1. M/S.P.K.SHRINIVASAN 2. K.VENKATESWARANAT VS.	22-07-2016	-	02-07-2021	-	Dismissed for default	-	-	-
8	Madras High Court	Chennai	CS 161/2001	P1-RAJ TELEVISION NETWORK LTD VS. R1- .K.MOHANAKRISHNAN R-2 SEMBI TRADERS R-3 D.DORA RACHAL	1. M/S.C.RAMESH 2. K.HARISHANKAR VS. 1. MISS K.BHANUMATHI 2. V.MANO HAR	28-02-2001	-	05-07-2021	-	Dismissed	-	-	-
9	Madras High Court	Chennai	CS 739/2000	P1 - INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD. P2 OFFICIAL LIQUIDATOR VS. R1 - 1.M/S.FIDELITY INDUSTRIES LTD. R2 - ASHOK MUTHANNA,M.D., & 2 ANOTHER	1. M/S.V.NATRAJ 2. S.RAGHUNATHAN 3. P.SABARIDAS VS	26-09-2000	-	05-07-2021	-	Dismissed	-	-	-
10	Madras High Court	Chennai	CS 1065/2005	P1 - MR B.LOGANATHAN P2 - M/S UNITED INDIA INSURANCE CO., LTD., VS. R1 - THE SHIPPING CORPORATION OF INDIA LTD., OWNERS OF M.V.LOK PRATIMA R2 - M/S ASLIAPURA MINECHEM PVT LTD., R3 - M/S M.V.R.SHIPPING SERVICES (P) LTD.,	1. M/S.NAGESWARAN 2. NARICHANIA VS 1. M/S. K. BIJAI SUNDAR 2. R. SUNITHA SUNDAR	22-12-2005	-	05-07-2021	-	Transferred to CCC	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
11	Madras High Court	Chennai	CS 237/2007	P1 – M/S.ALLURE FASHIONS REP.BY ITS MANAGING PARTNER SHRI NIRANJAN MATHUR VS. R1 - R-1 MR PRABIR ROY & 2 OTHERS	1. M/S.C.A.THEAGARAJAN G.KALYAN JHABAKH VS. 1. M/S.M.R.RAVINDRA AND S.ANURADHA	23-03-2007	-	05-07-2021	-	Dismissed as settled out of court	-	-	-
12	Madras High Court	Chennai	CS 245/2000	P1 - ASIANET COMMUNICATIONS P LTD VS. 1.SURYA TV,A UNIT OF SUMANGALI PUBLICATIONS P LTD R-2 2.VACHIMO FILMS	1. M/S.PERUMBULAVIL RADHAKRISHNAN 2. S.N.PANIKAR 3. N.RAMESH VS. 1. MR.Y.ANIL KUMAR	30-03-2000	-	06-07-2021	-	Dismissed as withdrawal	-	-	-
13	Madras High Court	Chennai	CS 760/2001	P1 – GANDHIMATHI APPLIANCES LTD. VS. R1 – VARDHMAN ENTERPRISES	1. M/S.K.HARISH G.MAHENDRAN VS. 1. M/S.A.A.MOHAN	20-09-2001	-	06-07-2021	-	Dismissed as withdrawal	-	-	-
14	Madras High Court	Chennai	CS 817/2008	P1 – M/S.SUN TV NETWORK LTD., MANAGER(PROGRAMMING), MR.L.JOTHEESWARAN VS. R1 - M/S.SATHYA MOVIES R-2 MR.RAAMA VEERAPPAN R-3 M/S.D-TV	1. M/S.B.K.GIRISH NEELAKANTAN 2. Y.ANILKUMAR 3. T.VIJAYAKUMAR VS.	26-08-2008	-	06-07-2021	-	Dismissed as settled out of court	-	-	-
15	Madras High Court	Chennai	CS 938/2008	P1 - SUN TV NETWORK LTD., VS. R1 - M/S.ATLANTIC CINEMA R-2 M/S.VAIGAI TV and 5 OTHERS	1. M/S.Y.ANILKUMAR 2. T.VIJAYAKUMAR VS.	26-09-2008	-	06-07-2021	-	Dismissed as withdrawal	-	-	-
16	Madras High Court	Chennai	CS 236/2020	P1 - DHANAM TEXTILES P-2 P.BABU VS. R1 - N VARADAI AH	1. M/S ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.A.MURALI	16-09-2020	-	06-07-2021	-	Decreed in Terms of MOC	-	-	-
17	Madras High Court	Chennai	CS 990/2016	P1 - R.K.MANI VS. R1 - RAMA MOHAN	1. M/S.SHUBHARANJANI ANANTH IMTHIAZ AHMED V.K. VS.	23-12-2016	-	06-07-2021	-	Allowed	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
18	Madras High Court	Chennai	CS 293/2020	P1 - A.D.PADMASINGH ISAAC P-2. AACHI MASALA FOODS PVT. LTD. & 3 OTHERS, VS. R1 - AACHIAMMAN CHIT FUNDS PRIVATE LIMITED	1. M/S.C.DANIEL GLADYS DANIEL VS.	28-10-2020	-	07-07-2021	-	Dismissed	-	-	-
19	Madras High Court	Chennai	CS 353/2016	P1 - MR. A.D. PADMASINGH ISSAC P-2 M/S. AACHI MASALA FOODS P LTD VS. R1 - NALA FOODS	1. M/S.C.DANIEL AND GLADYS DANIEL VS.	24-06-2016	-	07-07-2021	-	Partly allowed	-	-	-
20	Madras High Court	Chennai	CS 962/2016	P1 - M/S.NOVEX COMMUNICATIONS PVT. Ltd. VS. R1 - HOTEL LEELA PALACE CHENNAI	1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. D.FERDIN VS.	19-12-2016	-	07-07-2021	-	Dismissed for Non – Prosecution	-	-	-
21	Madras High Court	Chennai	CS 715/1998	P1 - R.BALASUBRAMANIAN VS. R1 - SHANTHI HOSIERY AND 12 OTHERS		-	-	08-07-2021	-	Dismissed for Non – Prosecution	-	-	-
22	Madras High Court	Chennai	CS 572/1999	P1 - M/S. KERALA JEWELLERS VS. R1 - M/S. KERALA JEWELLERY	1. M/S. PARVATHY PUSHKAR VISWANATHAN VS. 1. M/S. V. NATARAJ T.SURESH	-	-	08-07-2021	-	Dismissed for Non – Prosecution	-	-	-
23	Madras High Court	Chennai	CS 581/2000	P1 - MOTHI TEXTILES VS. R1 - RAJAMANI FABRIAS R2-SWATHI TEXTILES	1. M/S. AMARNATH BABU VS. 1.M/S. M.NARAYANASWAMY S.SATHYANARAYANAN	02-08-2000	-	08-07-2021	-	Dismissed as withdrawal	-	-	-
24	Madras High Court	Chennai	CS 791/2000	P1 - MOHAMMED IDRIS BROTHER P.LTD., VS. R1 - K.M.HAMEED SULTAN & 3 OTHERS	1. MR.R.SRINIVAS 2. MYTHILI SRINIVAS 3. N.SATHISH BABU VS. 1. MR.A.PRABHAKARA REDDY	18-10-2000	-	08-07-2021	-	Dismissed	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
25	Madras High Court	Chennai	CS 42/2017	P1 - CARBORUNDUM UNIVERSAL LTD VS. R1 - METABOWERKE GMBH R2 - HITACHI KOKI INDIA PVT LTD. R3 - HITACHI KOKI JAPAN	1. M/S.K.GOWTHAM KUMAR 2. M.SRICHARAN RANGARAJAN VS. 1. M/S.THRIYAMBAKH J.KANNAN 2. NITHYAVENDHAN K. 3. ARCHANA P.	19-01-2017	-	08-07-2021	-	Dismissed as withdrawal	-	-	-
26	Madras High Court	Chennai	CS 408/2019	P1 - JAGADEESAN GANESH VS. R1 - BANK OF BARODA R-2 BANK OF BARODA R-3 M/S.S.J.KALA AGRO PVT.LTD.	1. M/S.S.VENKATESH 2. S.JAGANATHAN VS. 1. M/S.R.KUMARA RAJA 2. M.PRAVEEN KUMAR 3. R.I.RAMESH	04-07-2019	-	08-07-2021	-	Dismissed	-	-	-
27	Madras High Court	Chennai	CS 247/2017	P1 - MR.M.BALAKRISHNAN P2 - MRS.LINGKESVARI RAJAINDRAN VS. R1 - MR.SETTIPALLI SURESH R2 . MRS.SETTIPALLI VAISHNAVI	1. M/S.PREETI MOHAN 2. RAJ KUMAK JHABAKH 3. HARSHINI JHOTHIRAMAN 4. POAVITRA VENKATESWARAN VS. 1. M/S.K.G.RAGHUNATH 2. N.SENTHIL KUMAR	04-04-2017	-	08-07-2021	-	Decreed in term of Memo of Compromise	-	-	-
28	Madras High Court	Chennai	CS 191/2021	P1 - ZEE ENTERTAINMENT ENTERPRISES LTD VS. R1 - BHARAT SANCHAR NIGAM LTD., R-2 MAHANAGAR TELEPHONE NIGAM LTD. & 40 OTHERS	1. ARUN C.MOHAN 2. V.ASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. T.PANDIYAN 2. M.DINESHKUMAR 3. M/S.SHIVAKUMAR & SURESH	11-05-2021	-	09-07-2021	-	Dismissed as withdrawal	-	-	-
29	Madras High Court	Chennai	CS 313/2020	P1 - DHANAVILAS MADRAS SNUFF COMPANY VS. R1 - S. MUTHAZHAGU Propr. M.M.Snuff Company	1. M/S.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.M.SENTHILVADIVU 2. S.VIJAYABHARATHI 3. S.ANAND VENKATESH	10-11-2020	-	12-07-2021	-	Decreed in Terms of MOC	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
30	Madras High Court	Chennai	CS 243/2000	P1 - G.SRINIVASAN VS. R1 - SHRI MAASAANI AMMAN MOVIES, R2 - .K.M.MANIKA RAJ, R-3. .M/S.CINE INDIA, and 4 OTHERS	1. M/S.K.M.RAMESH 2. K.VISWANATHAN VS. 1. M/S.ANILKUMAR	30-03-2000	-	12-07-2021	-	Dismissed for Non – Prosecution	-	-	-
31	Madras High Court	Chennai	CS 855/2015	P1 - MARIS HOTELS AND THEATRE PVT. VS. R1 - HOTEL MAARIS GRAND, R2 - MARIMUTHU R3 - M.VIJAYARANI	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.V.RAGHAVACHARI 2. V.SRIMATHI 3. V.LAKSHMINARAYANAN	15-10-2015	-	13-07-2021	-	Decreed	-	-	-
32	Madras High Court	Chennai	CS 575/2015	P1 - MR. SANJAY KUMAR LALWANI VS. R1 - M/S. NIC ARTS R2 - M/S. MAGIG FRAMES & 2 OTHERS	1. M/S.OJAS LAW FIRM 2. K.P.SANJEEV KUMAR 3. L.MURALIKRISHNAN VS. 1. M/S.WARAON & SAI RAMS 2. M/S.AAV PARTNERS 3. M/S.R.MAHESWARI	14-07-2015	-	13-07-2021	-	Dismissed	-	-	-
33	Madras High Court	Chennai	CS 1016/2001	P1 - SURESH KISHORE VS. R1 - S.SUNDARAM, R2 - .M/S.SANJAY A.WADHWA HUF II, R3. B.N.SURESH REDDY,	1. MS.M.VIDYA VS. 1. M/S. PL NARAYANAN 2. J KARTHIKEYAN 3. B BALAJI	31-12-2001	-	14-07-2021	-	Dismissed for Non – Prosecution	-	-	-
34	Madras High Court	Chennai	CS 116/2003	P1 - M/S.SUN TV NETWORK LTD. VS. R1 - MAA TELEVISION NETWORK LTD AND ANOTHER	1. MR.Y.ANIL KUMAR 2. R.MUKUNDAN 3. M.JOTHI VS. 1. M/S.C.RAMESH 2. C.BALAJI	-	-	14-07-2021	-	Dismissed	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
35	Madras High Court	Chennai	CS 180/2019	P1 - RES Q TECHNOLOGIES PVT.LTD VS. R1 - RAJDEEP ENERGIES PVT.LTD	1. M/S. SUBA SHINY 2. A.K. RAJARAMAN 3. A.V.B. KRISHNKANATH VS. 1. M/S.THENKODI ANNAM NELSON 2. V.JAYAVIGNESWARI	06-03-2019	-	14-07-2021	-	Decreed in Terms of compromise	-	-	-
36	Madras High Court	Chennai	CS 387/2020	P1 - M/S.MRF LTD. VS. R1 - SUMIT GUMBER	1. M/S.MADHAN BABU 2. JACOB KURIAN 3. NARAYANA PRASAD VS. 1. M/S.SRI & SHANKAR ASSOCIATES 2. R.UMASHANKAR 3. M.SRIDEVI	17-12-2020	-	14-07-2021	-	Disposed off	-	-	-
37	Madras High Court	Chennai	CS 664/2000	P1 - .PRESTIGE HOUSEWARE (INDI) LTD., P2 - .TTIC PRESTIGE ITD., VS. R1 - SPAN ELECTRONICS	1. M/S .S.K.SRINIVASAN 2. K.HARISH 3. S.G.RAMESH CUMAR VS.	10-02-2000	-	15-07-2021	-	Dismissed as withdrawal	-	-	-
38	Madras High Court	Chennai	CS 775/2006	P1 - MR A.NARAYANAN VS. R1 - M/S PANDIAN STORES R2 - P.T.BALAJI & 3 OTHERS	1. M/S K.RAJASEKARAN 2. S.BALACHANDRAN	17-10-2006	-	15-07-2021	-	Dismissed as withdrawal	-	-	-
39	Madras High Court	Chennai	CS 76/2004	P1 - MRLYUBARETS VIKTOR AND ANOTHER VS. R1 - OWNERS AND PARTIES INTERESTED IN THE VESSEL M.T.AMMER RHINE,	1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY VS.	03-02-2004	-	15-07-2021	-	Dismissed as settled out of court	-	-	-
40	Madras High Court	Chennai	CS 79/2006	P1 - V.P.ARUMUGAM P2 - V.P.CHOKKALINGAM & 3 OTHERS VS. R1 - R.UDAYAKUMAR	1. M/S.P.C.N.RAGHUPATHY 2. T.P.SEKAR VS. 1. M/S M.VELUMURUGAN 2. J.G.KANNAN	07-02-2006	-	15-07-2021	-	Dismissed as withdrawal	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
41	Madras High Court	Chennai	CS 285/2019	P1 - M/S.KALEESUWARI REFINERY PRIVATE LIMITED VS. R1 - M/S.MYTHILI TRADER	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V. BHASKAR 3. B. JAGANNATH VS. 1. MS.R.SARITHA 2. T.DHANASEKARAN	24-04-2019	-	15-07-2021	-	Already decreed	-	-	-
42	Madras High Court	Chennai	CS 904/2003	P1 - PERIASAMY KALAIAPPAN P2 - G.SRIDHAR @ DR.GOPU SRIDHAR VS. R1 - A.R.RAHAM R2 - SONY MUSIC ENTERTAINMENT INDIA LTD, & 2 OTHERS	1. MR.C.UMASHANKAR 2. D.JANARTHAN VS. 1. M/S.R.KUMAR 2. E.JAYSANKAR 3. M/S.VIJAYANARAYANAN	27-11-2003	-	19-07-2021	-	Dismissed for Non – Prosecution	-	-	-
43	Madras High Court	Chennai	CS 736/2019	P1 - M/S.V.V.V. AND SONS EDIBLE OILS LTD. VS. R1 - S.CHELLIAH CHETTIAR FIRM	1. M/S.B.RAVEENDRAN 2. P.V.SUDAKAR-MS/981/1990 3. PAVITHRA RAMANI- VS. 1. M/S.A.E.RAVICHANDRAN 2. ADITHYAVARADARAJAN 3. SIDDHARTH GOVIND	27-12-2019	-	20-07-2021	-	Dismissed	-	-	-
44	Madras High Court	Chennai	CS 252/2006	P1 - MOHAN BREWERIES AND DISTILLERIES LTD, VS. R1 - M/S BALAJI DISTILLERIES LTD., AND ANOTHER	1. M/S.RAJESH RAMANATHAN 2. M.SATHIYAVEL 3. S.RATHINA GANESH VS. 1. M/S R.PARTHASARATHY 2. M/S RANGARAJAN AND PRABHAKARAN	23-03-2006	-	20-07-2021	-	Dismissed as withdrawal	-	-	-
45	Madras High Court	Chennai	CS 204/1998	P1 - PARIS PRODUCTS LIMITED, VS. R1 - BAKEMANS INDUSTRIES LIMITED	1. MR.A.K.BALAJI 2. S.NITHIYA VS. 1. MRS. V. NATARAJ 2. M/S.H.KARTHIK SESHADRI 3. ELIZABETH SESHADRI	-	-	20-07-2021	-	Dismissed	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
46	Madras High Court	Chennai	CS 233/2018	P1 - KITPLY INDUSTRIES LTD, VS. R1 - M/S.MANGALAM ENTERPRISES R2 - M/S PLY CO., & 4 OTHERS	1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. D.FERDINAND VS. 1. M/S.SURANA AND SURANA 2. G.KALYAN JHABAKH 3. M/S.K.ARUMUGAM	11-04-2018	-	22-07-2021	-	Closed	-	-	-
47	Madras High Court	Chennai	CS 85/2006	P1 - VEERA MOHAN VS. R1 - M/S IDEA WOLD I CELLULOID PVT., LTD., R-2 M/S GEMINI COLOUR LABORATORY	M/S.S.SRIDHAR VS.	08-02-2006	-	22-07-2021	-	Dismissed for Non – Prosecution	-	-	-
48	Madras High Court	Chennai	CS 162/1999	P1 - S.K.REDDY,TRADING AS NAVBHARAT GARMENTS VS. R1 - M/S.VISHAL GARMENTS	1. M/S.R.GOVINDARAJAN 2. S.USHA 3. R.S.RAJESH VS. 1. MR.S.K.REDDY	-	-	22-07-2021	-	Dismissed for Non – Prosecution	-	-	-
49	Madras High Court	Chennai	CS 400/2017	P1 - MILLENIUM STEEL INDIA PVT LTD, VS. R1 - IND BARATH ENERGIES LTD	M/S.AAV PARTNERS VS. 1. M/S.V.VISWANATHAN 2. S.R.SHANMUGADOSS 3. M/S.ANIRUDH KRISHNAN	02-06-2017	-	23-07-2021	-	Dismissed with cost	-	-	-
50	Madras High Court	Chennai	CS 319/2018	P1-M/S SAKTHI ENERGY PVT.LTD VS. R1-M/S.IND BARATH THERMAL	1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG	15-05-2018	-	26-07-2021	-	Allowed With Costs	-	-	-
51	Madras High Court	Chennai	CS 321/2018	P1-M/S.SP COAL RESOCURCES P.LTD., VS. R1-M/S.IND BARATH THERMAL Power Ltd.,	1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG	15-05-2018	-	26-07-2021	-	Allowed With Costs	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
52	Madras High Court	Chennai	CS 323/2018	P1-M/S.A AND A INTERNATIONAL Trading Pvt.Ltd., VS. R1-M/S.EMPEE SUGARS AND Chemicals Ltd., R2 - M/S.EMPEE DISTILLERIES LTD	1.M/S.AAV PARTNERS VS. 1.M/S.J.RAVINDRAN 2.M.SNEHA 3.M.A.VIMAL MOHAN	15-05-2018	-	26-07-2021	-	Withdrawn Dismissed	-	-	-
53	Madras High Court	Chennai	CS 726/2004	P1-M/S PRABHA SINGH JASWANT SINGH VS. R1-B.MOHAMED YOUSUFF PARTHIRAPULI R2-B.MOHAMED SHERIFF & 3 OTHERS	1.MR.S.T.THANGAMANI 2.I.JAYASEELAN VS. 1.MR.P.SARAVANA SOWMIYAN	13-09-2004	-	27-07-2021	-	Dismissed as settled out of court	-	-	-
54	Madras High Court	Chennai	CS 753/1999	P1-M/S.RAFA INTERNATIONAL VS. R1-M/S.VIJAYASHREE ARTS R2-R-2 O.P. VENOO,	1.M/S SHANMUGAKANI 2.T.VASU	-	-	27-07-2021	-	Dismissed for Non-Prosecution	-	-	-
55	Madras High Court	Chennai	CS 151/2000	P1-AMRUTANJAN LTD., VS. R1-SUBAA LABORATORIES,	1.MR.C.DANIEL	01-07-1999	-	27-07-2021	--	Dismissed as withdrawal	-	-	-
56	Madras High Court	Chennai	CS 1017/2005	P1-MR.V.GUNASEKAR VS. R1-B.GOPI R-2 VEERAPPAN	1.M/S.APR ASSO VS. 1.M/S.V.ANILKUMAR 2.G.VENKATESH 3.M/S.S.R.RAJAGOPAL	02-12-2005	-	27-07-2021	-	Dismissed for Non – Prosecution	-	-	-
57	Madras High Court	Chennai	CS 406/2020	P1 - M/S.SAASBOOMI FOUNDATION VS. R1 - DELL INDIA PRIVATE LIMITED	1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS.	22-12-2020	-	27-07-2021	-	Disposed (WITHDRAWN DISMISSED	-	-	-
58	Madras High Court	Chennai	CS 137/2009	P1-DR.CHANDRIKA AYYAR VS. R1-D.VIJAYABASKAR & ANOTHER	1.M/S.G.SUMITHRA 2.J.A.S.SATHISH KUMAR VS. 1.M/S.M.VELMURUGAN 2.E.NARAYANAN	12-02-2009	-	27-07-2021	-	Dismissed as abated	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
59	Madras High Court	Chennai	CS 141/2015	P1-S.GOPI, VS. R1 - P.DEEBA LAKSHMI R2 - T.SUBRAMANIYAN	1.M/S.P.V.RAJESWARI 2.P.N.SWAMINATHAN 3.H.MANOJIN VS. 1.M/S.S.MOHAN 2.M.MOHIDEEN PITCHAI 3.M.PEER MOHAMMED	25-02-2015	-	28-07-2021	-	Decree in terms of Memo of Compromise	-	-	-
60	Madras High Court	Chennai	CS 468/2008	P1-M/S.STEDMAN PHARMACEUTICALS P LTD VS. R1-M/S.LYRA LABORATORIES P LTD R2-M/S.RHINE BIOGERIC LTD	1.M/S. DEVI VS. 1.R.SATHISH KUMAR 2.G.RAMJI 3.S.RAMESH	25-04-2008	-	29-07-2021	-	Decreed in Terms of MOC	-	-	-
61	Madras High Court	Chennai	CS 862/2004	P1-M/S.DEVI PESTICIDES PVT.LTD. VS. R1-SHIV AGRO CHEMICALS INDUSTRIES	1.M/S K.RAJASEKARAN 2.S. BALACHANDRAN 3.N. SHANMUGASELVAM VS. 1.M/S. R. PARTHASARATHY 2.RAHUL BALAJI	05-11-2004	-	29-07-2021	-	Dismissed as withdrawal	-	-	-
62	Madras High Court	Chennai	CS 782/2008	P1-M/S NUTRINE CONFECTIONERY CO LTD., VS. R1-M/S ICON HOUSEHOLD PRODUCTS,PVT LTD, R-2 M/S ITC LTD	1.M/S.APR ASSOCIATES 2.S.B.NIRMALATHA VS. 1.M/S.BRINDA MOHAN 2.K.MUGUNTHAN 3.S.SUBA SHINY	19-08-2008	-	29-07-2021	-	Dismissed	-	-	-
63	Madras High Court	Chennai	CS 733/2005	P1-CASTROL LTD P-2 CASTROL INDIAN LTD VS. R1-GOEL TRADERS R-2 NILESH AGARWAL	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	17-08-2005	-	29-07-2021	-	Dismissed as withdrawal	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
64	Madras High Court	Chennai	CS 217/2019	P1-PRABAS V CARE HEALTH CLINIC PVT LTD VS. R1-I- CARE AESTHETIC CLINIC	1.M/S.PL.NARAYANAN 2.K.ANANDHASAYANAN 3.S.J.RAJA VS. 1.M/S.LAKSHMIKUMARAN 2.R.PARTHASARATHY 3.RAGHAVAN RAMABADRAN	26-03-2019	-	29-07-2021	-	Dismissed	-	-	-
65	Madras High Court	Chennai	CS 485/2019	P1-ICEBERG WALNUT FOODS VS. R1-ICEBERG ICECREAM	1.M/S.K.RAJASEKARAN 2.S. BALACHANDRAN 3.M.R.GOKULKRISHNAN VS. 1.M/S.E.SANTHANALAKSHMI 2.KARUNA 3.M.ARJUN	14-08-2019	-	29-07-2021	-	Dismissed	-	-	-
66	Madras High Court	Chennai	CS 393/2017	P1-M/S.RADIANCE MEDIA P.LTD. VS. R1-M/S.MAGIC FRAMES R2-R.SARATH KUMAR R-3 R.RADIKAA SARATH KUMAR & 2 OTHERS	1.M/S.R.BHAGAWAT KRISHNA 2.R.MURUGAN VS. 1.M/S.E.K.KUMARESAN 2.K.NAGENDRA PRASAD 3.G.PRABU	23-05-2017	-	29-07-2021	-	Disposed as settled out of court	-	-	-
67	Madras High Court	Chennai	CS.120/2021	P1. M/S KALEESUWARI REFINERY PRIVATE LIMITED, MR.A.SARAVANAN VS. R1. M/S UMA MAHESHVARI AGRO TECH	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V..BHASKAR 3. A.MURALI VS. 1. M/S.K.PREMCHANDAR 2. N.C.VISHAL 3. R.PAVITHRA	23-03-2021	-	30-07-2021	-	Decreed in Terms of MOC	-	-	-
68	Madras High Court	Chennai	CS.382/2019	P1. BHARANI PICTURES PRIVATE LIMITED, VS. R1. NARINI SRINIVAS	1.. M/S.PL.NARAYANAN 2. R. VIGNESHKUMAR 3. S. JERALD LENIN VS. 1. MR.C.RAMESH	25-06-2019	-	30-07-2021	-	Disposed of	-	-	-

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
69	Madr as High Court	Chennai	CS.124/2021	P1-M/S KALEESWARI REFINERY PRIVATE LTD., VS. R1-M/S HASHMITHA ENTERPRISE	1.M/S.VIJAYAN SUBRAMAINAN, 2.M.V.BHASKAR 3.A.MURALI VS. 1.MR.R.SRINATH 2.M/S.P.C.N.RAGHUPATHY 3.R.SATHISH KUMAR	24-03-2021	-	30-07-2021	-	Decree in terms of Memo of Compromise	-	-	-
70	Madr as High Court	Chennai	CS.169/2020	P1. M/S.V.V.V. AND SONS EDIBLE OILS LIMITED VS. R1. M/S.SRI KANYAKA PARAMESHWARI OIL MILLS R-2 M/S.S.K.AAGRO TECHH	1. M/S.B.RAVEENDRAN 2. P.V.SUDAKAR 3. C.SUBRAMANIAN VS. 1. M/S.G.RAMJI 2. R.SATHISH KUMAR	27-07-2020	-	30-07-2021	-	Decree in terms of Memo of Compromise	-	-	-
71	Madr as High Court	Chennai	CS.164/2011	P1. EIH LIMITED., P2 - OBEROI HOTELS PVT LTD., VS. R1. BALAJI HOTELS AND ENTERPRISES R-2 BALAJI INDUSTRIAL CORPORATION R-3 IFCI LTD and 2 Others	1. M/S.IYER AND THOMAS 2. H.KARTHIK SESHADRI VS. 1. M/S.P.L.NARAYANAN 2. M/S.K.HARISHANKAR 3. SRINATH SRIDEVAN	04-03-2011	-	30-07-2021	-	Dismissed	-	-	-
72	Madr as High Court	Chennai	CS.108/2017	P1 - EIH LTD P2 - CBEROI HOTELS PVT., LTD., VS. R1. BALAJI HOTELS AND ENTERPRISES R-2 BALAJI INDUSTRIAL and 10 Others	1. M/S.IYER AND THOMAS VS. 1. MR.RAHUL BALAJI 2. MRS.SHANTHI MEENAKSH 3. MR.KRISHNA RAVINDRAN	06-02-2007	-	30-07-2021	-	Dismissed	-	-	-

Form 7**Summary of Commercial Cases during the month of JULY 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	1047	20	72	995

JULY 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of JULY 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JULY 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution on Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 141/2021	M/S. APEX LABORATORIES PVT LTD., 29, III FLOOR, SIDCO GARMENT COMPLEX, GUINDY, CHENNAI 600 032. REP BY ITS AUTHORISED SIGNATORY, D. JUDE F.L.S. DURAI PANDIAN vs MACLEODS PHARMACEUTICALS LTD 304, ATLANTA ARCADE, MARCOL CHURCH ROAD, NEAR LEELA HOTEL, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI 400 059.	M/S.R.SATHISHK UMAR M/S. MADHAN BABU	25-03- 2021		05-07- 2021	101	disposed of			
2	High Court Commercial Appellate	Chennai	OSA. 142/2021	M/S. APEX LABORATORIES PVT LTD., 29, III FLOOR, SIDCO GARMENT COMPLEX, GUINDY, CHENNAI 600 032. REP BY ITS AUTHORISED SIGNATORY, D. JUDE F.L.S. DURAI PANDIAN vs MACLEODS PHARMACEUTICALS LTD 304, ATLANTA ARCADE, MARCOL CHURCH ROAD, NEAR LEELA HOTEL, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI 400 059.	M/S.R.SATHISHK UMAR M/S. MADHAN BABU	25-03- 2021		05-07- 2021	101	disposed of			
3	High Court Commercial Appellate	Chennai	OSA. 168/2021	LYCA PRODUCTIONS PVT. LTD REP. BY ITS DIRECTOR MR.NEELAKANT NARAYANPUR, NO. 55 VIJAYARAGHAVA ROAD, T.NAGAR, CHENNAI-600017 VS S.SHANKAR S/O MR.SHANMUGAM, NO. 5/115 ASHOK STREET, BHARATHI AVENUE, INJAMBAKKAM, CHENNAI-600115	M/S.R.PRABHAKA RAN D.SAIKUMARAN	17-04- 2021		07-07- 2021	49	disposed of			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	High Court Commercial Appellate	Chennai	OSA. 169/2021	LYCA PRODUCTIONS PVT. LTD REP. BY ITS DIRECTOR MR.NEELAKANT NARAYANPUR, NO. 55 VIJAYARAGHAVA ROAD, T.NAGAR, CHENNAI-600017 VS S.SHANKAR S/O MR.SHANMUGAM, NO. 5/115 ASHOK STREET, BHARATHI AVENUE, INJAMBAKKAM, CHENNAI-600115	M/S.R.PRABHAKARAN D.SAIKUMARAN	17-04-2021		07-07-2021	49	disposed of			
5	High Court Commercial Appellate	Chennai	OSA. 147/2021	THE CHIEF ENGINEER HIGHWAY METRI/EMPLOYER, NO.1, NEW STREET, SUPER BAZAR BUILDING, ALANDUR, CHENNAI 600 016. & 1 OTHER VS M/S.ROMAN TARMAT LTD., REP. BY ITS GENERAL MANAGER, MR.N.V.NATARAJAN, NO.3, RAJPARISVEL APARTMENTS, SASTRI NAGAR, VI CROSS STREET, ADYAR, CHENNAI 600 020. & 1 OTHER	SPECIAL GOVERNMENT PLEADER(CS) B.HARIKRISHNAN	29-03-2021		12-07-2021	43	DISMISSED			
6	High Court Commercial Appellate	Chennai	OSA. 153/2021	THE CHIEF ENGINEER HIGHWAY METRO/EMPLOYER, NO.1, NEW STREET, SUPER BAZAR BUILDING, ALANDUR, CHENNAI 600 016. & 1 OTHER VS M/S.ROMAN TARMAT LTD., REP. BY ITS GENERAL MANAGER, MR.N.V.NATARAJAN, NO.3, RAJPARISVEL APARTMENTS, SASTRI NAGAR, VI CROSS STREET, ADYAR, CHENNAI 600 020. & 1 OTHER	SPECIAL GOVERNMENT PLEADER(CS) B.HARIKRISHNAN	29-03-2021		12-07-2021	43	DISMISSED			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
7	High Court Commercial Appellate	Chennai	OSA (CAD) .5/2021	M/S.BHARAT PETROLEUM CORPORATION LTD HAVING ITS REGISTERED OFFICE AT BHARATH BHAVAN, NO.4 AND 6 CURRIMBHOY ROAD, BALLARD ESTATE, MUMBAI 400 028 REPRESENTED BY ITS SENIOR MANAGER LEGAL (SOUTH) NO.1, RANGAMOHAN GARDENS, 115 MAIN ROAD, ANNA NAGAR, CHENNAI 600 040 & 1 OTHER VS M/S.ATM CONSTRUCTIONS (P) LTD REPRESENTED BY ITS DIRECTOR MR.FAIZ MOHAMMED NO.258, LLOYDS ROAD, ROYAPETTAH, CHENNAI 600 014	M/S.S.RAMASUB RAMANIAM AND ASSO M/S.R.BALACHAN DERAN	01-07-2021	18	19-07-2021	17	disposed of			
8	High Court Commercial Appellate	Chennai	OSA (CAD) .6/2021	M/S.BHARAT PETROLEUM CORPORATION LTD HAVING ITS REGISTERED OFFICE AT BHARATH BHAVAN, NO.4 AND 6 CURRIMBHOY ROAD, BALLARD ESTATE, MUMBAI 400 028 REP. BY ITS SENIOR MANAGER LEGAL (SOUTH) NO.1, RANGAMOHAN GARDENS, 115 MAIN ROAD, ANNA NAGAR, CHENNAI 600 040 & 1 OTHER VS M/S.ATM CONSTRUCTIONS (P) LTD REPRESENTED BY ITS DIRECTOR MR.FAIZ MOHAMMED NO.288, LLOYDS ROAD, ROYAPETTAH, CHENNAI 600 014	M/S.S.RAMASUB RAMANIAM AND ASSOCIATES M/S.R.BALACHAN DERAN	01-07-2021		19-07-2021	17	ALLOWED			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
9	High Court Commercial Appellate	Chennai	OSA (CAD) .7/2021	M/S.BHARAT PETROLEUM CORPORATION LTD HAVING ITS REGISTERED OFFICE AT BHARATH BHAVAN, NO.4 AND 6 CURRIMBOY ROAD, BALLARD ESTATE, MUMBAI 400 028 REP. BY ITS SENIOR MANAGER LEGAL (SOUTH) NO.1, RANGAMOHAN GARDENS, 115 MAIN ROAD, ANNA NAGAR, CHENNAI 600 040 & 1 OTHER VS M/S.ATM CONSTRUCTIONS (P) LTD REPRESENTED BY ITS DIRECTOR MR.FAIZ MOHAMMED NO.288, LLOYDS ROAD, ROYAPETTAH, CHENNAI 600 014	M/S.S.RAMASUB RAMANIAM AND ASSOCIATES M/S.R.BALACHANDERAN	01-07-2021		19-07-2021	17	DISMISSED			
10	High Court Commercial Appellate	Chennai	OSA (CAD) .8/2021	SUN PHARMACEUTICAL INDUSTRIES LTD. DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI-600035 VS CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI-600116 ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013	R.S.RAJESH M/S. PREMCHANDAR	02-07-2021		06-07-2021	3	disposed of			
11	High Court Commercial Appellate	Chennai	OSA (CAD) .9/2021	SUN PHARMACEUTICAL INDUSTRIES LTD. DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI-600035 VS CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI-600116 ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013	R.S.RAJESH M/S. PREMCHANDAR	02-07-2021		06-07-2021	3	disposed of			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
12	High Court Commercial Appellate	Chennai	OSA (CAD) .10/2021	SUN PHARMACEUTICAL INDUSTRIES LTD. DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI-600035 VS CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI-600116 ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013	R.S.RAJESH M/S. PREMCHANDAR	02-07-2021		06-07-2021	3	disposed of			
13	High Court Commercial Appellate	Chennai	OSA (CAD) .11/2021	SUN PHARMACEUTICAL INDUSTRIES LTD. DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI-600035 VS CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI-600116 ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013	R.S.RAJESH M/S. PREMCHANDAR	02-07-2021		06-07-2021	3	disposed of			
14	High Court Commercial Appellate	Chennai	OSA (CAD) .12/2021	SUN PHARMACEUTICAL INDUSTRIES LTD. DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI-600035 VS CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI-600116 ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013	R.S.RAJESH M/S. PREMCHANDAR	02-07-2021		06-07-2021	3	disposed of			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
15	High Court Commercial Appellate	Chennai	OSA (CAD) .13/2021	SUN PHARMACEUTICAL INDUSTRIES LTD. DOOR NO.8, PLOT NO.3, OLD TOWER BLOCK STREET, NANDANAM, CHENNAI-600035 VS CIPLA LIMITED 106A, 106/108 GROUND AND FIRST, ALAPAKKAM MAIN ROAD, ALAPAKKAM, CHENNAI-600116 ALSO AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013	R.S.RAJESH M/S. PREMCHANDAR	02-07-2021		06-07-2021	3	disposed of			
16	High Court Commercial Appellate	Chennai	OSA (CAD) .14/2021	AMBANDH FINSERVE PVT LTD UNIT NO. DCB-820/821/822, 8TH FLOOR, DLF CYBER CITY, CHANDAKA INDUSTRIAL ESTATE, CS PUR, BHUBANESHWAR, KHORDHA, ODISHA-751024 VS VIVRITI CAPITAL PVT. LTD. HAVING REGISTERED OFFICE AT 12TH FLOOR, PRESTIGE POLYGON, NO.471, ANNASALAI, NANDANAM, CHENNAI-600035	RAHUL M SHANKHAR M/S P.GIRIDHARAN	02-07-2021		08-07-2021	5	DISMISSED			
17	High Court Commercial Appellate	Chennai	OSA (CAD) .15/2021	AARUR TAMILNADAN S/O. R.A.S. RAJAN, NO.8-A, M.G.R. NAGAR, SECOND CROSS ST, VELACHERRY, CHENAI 600 042. VS S. SHANKAR FATHERS NAME NOT KNOWN, FILM DIRECTOR, NO.6, KRISHNA ST, T. NAGAR, CHENNAI 17. & 2 OTHERS	P.T.PERUMAL M/S. D. SAI KUMARAN	05-07-2021		08-07-2021	2	DISMISSED			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
18	High Court Commercial Appellate	Chennai	OSA (CAD) .16/2021	AARUR TAMILNADAN S/O. R.A.S. RAJAN, NO.8-A, M.G.R. NAGAR, SECOND CROSS ST, VELACHERRY, CHENANI 600 042. VS S. SHANKAR FATHERS NAME NOT KNOWN, FILM DIRECTOR, NO.6, KRISHNA ST, T. NAGAR, CHENNAI 17. & 2 OTHERS	P.T.PERUMAL M/S. D. SAI KUMARAN	05-07-2021		08-07-2021	2	DISMISSED			
19	High Court Commercial Appellate	Chennai	OSA (CAD) .17/2021	AARUR TAMILNADAN S/O. R.A.S. RAJAN, NO.8-A, M.G.R. NAGAR, SECOND CROSS ST, VELACHERRY, CHENANI 600 042. VS S. SHANKAR FATHERS NAME NOT KNOWN, FILM DIRECTOR, NO.6, KRISHNA ST, T. NAGAR, CHENNAI 17. & 2 OTHERS	P.T.PERUMAL M/S. D. SAI KUMARAN	05-07-2021		08-07-2021	2	DISMISSED			
20	High Court Commercial Appellate	Chennai	OSA (CAD) .18/2021	AARUR TAMILNADAN S/O. R.A.S. RAJAN, NO.8-A, M.G.R. NAGAR, SECOND CROSS ST, VELACHERRY, CHENANI 600 042. VS S. SHANKAR FATHERS NAME NOT KNOWN, FILM DIRECTOR, NO.6, KRISHNA ST, T. NAGAR, CHENNAI 17. & 2 OTHERS	P.T.PERUMAL M/S. D. SAI KUMARAN	05-07-2021		08-07-2021	2	DISMISSED			

Form 6

Contested commercial cases disposed during the month of JULY 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
21	High Court Commercial Appellate	Chennai	OSA (CAD) .20/2021	VARALAKSHMI STARCH INDUSTRIES PVT LTD NO.127/1 GANDHI ROAD, HASTAMPATTY, SALEM-636007 VS V.SUNDARESAN RES AT NO.3, KOMARAPALAYAM, MALLUR, RASIPURAM TK, NAMAKKAL DISTRICT, TAMILNADU-636203 BRANCH OFFICE AT 5/1, 6TH FLOOR, GREENWOOD APARTMENTS, CENOTAPH ROAD, TEYNAMPET, CHENNAI-600018 & 5 OTHERS	M/S.LAKSHMI KUMARAN AND SRIDHARAN SUHRITH PARTHASARATHY	05-07-2021		13-07-2021	7	DISMISSED			
22	High Court Commercial Appellate	Chennai	OSA (CAD) .21/2021	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS VIVRITI CAPITAL PRIVATE LIMITED 12th Floor, Prestige Polygon, No.471, Anna Salai, Nandanam, Ch 600035 Rep by its Authorised Signatory, Mr.Vamsh Vasudevan. & 2 OTHERS	A.ILANGO VAN M/SP.GIRIDHARAN	05-07-2021		06-07-2021	1	disposed of			
23	High Court Commercial Appellate	Chennai	OSA (CAD) .22/2021	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS VIVRITI CAPITAL PRIVATE LIMITED 12th Floor, Prestige Polygon, No.471, Anna Salai, Nandanam, Ch 600035 Rep by its Authorised Signatory, Mr.Vamsh Vasudevan. & 2 OTHERS	A.ILANGO VAN M/SP.GIRIDHARAN	05-07-2021		06-07-2021	1	disposed of			
24	High Court Commercial Appellate	Chennai	OSA (CAD) .38/2021	3I INFOTECH LTD TOWER NO.5, 3RD TO 6 TH FLOORS, VASHI, NAVI MUMBAI 400 703 VS P. BALASUBRAMANIAN NO.8 (25), II STREET, DP NAGAR, KOTTURPURAM, CHENNAI 85. & 7 OTHERS	ANIRUDH KRISHNAN M/S. K.S. SUNDAR	14-07-2021		26-07-2021	12	DISMISSED			

Form 7**Summary of Commercial Cases during the month of JULY 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	134	41	24	151

JULY 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of JULY 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of JULY 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of JULY 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of JULY 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11